

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 157 OF 2017

Dated : 09th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Ltd. Appellant(s)
Versus
Uttar Pradesh Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1
Mr. Anna Malhotra
Mr. Parish Mishra for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **06.08.2019.**

(S.D. Dubey)
Technical Member

Pr/pk

(Justice Manjula Chellur)
Chairperson